

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 23<sup>rd</sup> day of June, 2021

**Original Application No. 330/85/2020**

(U/S 19, Administrative Tribunal Act, 1985)

Present:

**Hon'ble Mrs. Justice Vijay Lakshmi, Member- (Judicial)**  
**Hon'ble Mr. Devendra Chaudhry, Member-(Administrative)**

Teeka Ram Meena, S/o Shri Jansee Lal Meena,  
R/o19/4,Pratappura Nagar, Behind Rising Flower School  
Jhansi.

.....Applicant

By Advocate: Shri A.K. Dave.

**Versus**

1. Union of India through General Manager, North Central Railway, Head Quarter Subedarganj, Allahabad.
2. Principal Chief Personnel Office 'G' Block Mandakini Parsar Subedarganj, Allahabad N.C. Rly. PIN-211015.
3. Chief Workshop Manager, C.M. L. R. Jhansi, N.C.R. Jhansi.
4. Senior Personnel Officer, C.M.L.R.W. Jhansi.
5. Deputy Chief Mechanical Engineer, C.M.L.R.W. Jhansi.
6. Deputy Chief Mechanical Engineer, Head Quarter, N.C.R. Allahabad.
7. General Manager (P) Integral Coach Factory (ICF), Chennai.
8. Senior Personnel Officer/INS, Integral Coach Factory (I.C.F.) Chennai.

-----Respondents

By Advocate: Shri Raj Kamal Srivastava  
 Shri Girijesh Kumar Tripathi

## **ORDER**

### **Deliverd by Hon'ble Mrs. Justice Vijay Lakshmi, Member-J :**

We have joined this Division Bench online through Video Conferencing.

2. Shri A.K. Dave, Id. counsel for the applicant is present in Court. Shri Raj Kamal Srivastava and Shri Girijesh Kumar Tripathi, Id. counsel for the respondents both have appeared online through Video Conferencing.

3. At the very outset, Id. counsel for the applicant submitted that he does not want to pursue this original application any more, hence he may be permitted to withdraw this original application.

4. Id. Counsel for the respondents has no objection against this prayer.

5. Accordingly, prayer of the applicant is allowed. The original application is dismissed as withdrawn.

Hon'ble Shri Devendra Chaudhry, Member (Administrative) has consented to this order during video conferencing.

**(Devendra Chaudhry)  
Member(Administrative)**

**(Justice Vijay Lakshmi)  
Member(Judicial)**

/Rajeev/

